

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:701
ANSWERED ON:27.11.2014
REHABILITATION OF AFFECTED PEOPLE
Neta Shri Ashok Mahadeorao

Will the Minister of COAL be pleased to state:

- (a) whether the funds have been provided for the rehabilitation of the affected people living in unsafe areas of coal mines during the last three years and the current year;
- (b) if so, the details thereof, State-wise; and
- (c) the numbers of families rehabilitated during the said period, year-wise and State-wise?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL, POWER AND NEW AND RENEWABLE ENERGY
(SHRI PIYUSH GOYAL)

(a)to(c): The details of funds provided for rehabilitation of the people living in unsafe area due to problems of subsidence and fire in Bharat Coking Coal Ltd.(BCCL) and Eastern Coalfields Ltd.(ECL) and the number of families rehabilitated during the last three years and the current year is given below:

BCCL: (Rs. in Crores)

Financial Year	Fund released by Ministry	Fund released by CIL	Number of families rehabilitated	State
2011-12	5.00	30.00	58	Major portion in the State of Jharkhand and some portion in the State of West Bengal
2012-13	102.03	04		
2013-14	229.71	1155		
2014-15	102.20	99		
(till 20/11/2014)				
Total	5.00	463.94	1316	

ECL: (Rs. in Crores)

Financial Year	Fund released by Ministry	Fund released by CIL	Number of families rehabilitated	State
2011-12	10.00	0.932	Nil	Major portion in the State of West Bengal and some portion in Jharkhand
2012-13	Nil			
2013-14	0.144	Nil		
2014-15	Nil			
(till 20/11/2014)				
Total	10.00	1.076	Nil	

Asansol Durgapur Development Authority (ADDA) has completed the Demographic Survey Work and started land acquisition process. Permanent rehabilitation is yet to be started by ADDA.